

15.57 hrs.

**UNIVERSALISATION OF ELEMENTARY EDUCATION BILL\***

**SHRI P. RAJAGOPAL NAIDU** (Chittoor): I beg to move for leave to introduce a Bill to provide for universalisation of elementary education in India.

**MR. CHAIRMAN:** The question is:

"That leave be granted to introduce a Bill to provide for universalisation of elementary education in India."

*The motion was adopted.*

**SHRI P. RAJAGOPAL NAIDU:** I introduce the Bill.

**PROVISIONAL COLLECTION OF TAXES (AMENDMENT) BILL\***

(Amendment of section 4 and 5)

**SHRI HARI VISHNU KAMATH** (Hoshangabad): Sir, I have the honour to move for leave to introduce a Bill further to amend the Provisional Collection of Taxes Act, 1931.

**MR. CHAIRMAN:** The question is:

"That leave be granted to introduce a Bill further to amend the Provisional Collection of Taxes Act, 1931."

*The motion was adopted.*

**SHRI HARI VISHNU KAMATH:** Sir I introduce the Bill.

If this Bill becomes law this year, then the guillotine may not be used for the Ministers' Demands next year.

**SARASWATI MAHAL LIBRARY BILL\***

**SHRI O. V. ALAGESAN** (Arknam): I beg to move for leave to introduce a Bill to declare the Saraswati Mahal Library at Thanjavur to be an institution of national importance and to provide for its administration and certain other connected matters.

**MR. CHAIRMAN:** The question is:

"That leave be granted to introduce a Bill to declare the Saraswati Mahal Library at Thanjavur to be an institution of national importance and to provide for its administration and certain other connected matters."

*The motion was adopted.*

**SHRI O. V. ALAGESAN:** I introduce the Bill.

**CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL\***

(Amendment of section 125 and 127)

**SHRI G. M. BANATWALLA** (Ponnani): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

**MR. CHAIRMAN:** The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

*The motion was adopted.*

**SHRI G. M. BANATWALLA:** Sir, I introduce the Bill.

**MR. CHAIRMAN:** Mr. Ram Jethmalani is not here.